

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-23/2005/344/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
Member, MACT, Nagaon.

Dated Guwahati, the <sup>th</sup> 25 January, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/198/22 dated 21.01.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.01.2022 with headquarter leave permission from the evening of 21.01.2022 till the morning of 26.01.2022**, as prayed for. The District and Sessions Judge, Nagaon and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-23/2005/345-346/A, dated** , 25-01-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)** Pda